

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**ORIGINAL APPLICATION NO.060/00690/2020**

**WEDNESDAY, DATED THIS THE 20<sup>TH</sup> DAY OF JANUARY, 2021**

**HON'BLE MR.SURESH KUMAR MONGA** ...**MEMBER(J)**  
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

**HON'BLE MR.RAKESH KUMAR GUPTA** ...**MEMBER(A)**  
(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Hardeep Singh,  
Aged 31 years,  
S/o Shri Ranjeet Singh,  
R/o VPO Nahanaheri Distt.  
Fatehgarh Sahib, Punjab Pin-140407. ...Applicant

(By Advocate Shri S.K.Malik)

Vs.

1. The Union Public Service Commission,  
Dholpur House, Shahjahan Road,  
New Delhi – 110069, through Joint Secretary,  
Email ID- [UPSCSOAP@NIC.IN](mailto:UPSCSOAP@NIC.IN)
2. Ministry of Environment Forest & Climate Change,  
Indira Paryavaran Bhawan, Jorbagh Road,  
New Delhi – 110 003, India,  
through Joint Secretary – EMAIL ID – [YASNVIR@NIC.IN](mailto:YASNVIR@NIC.IN). ...Respondents

(By Advocate Shri B.B.Sharma for Respondent-1 and Mr.Sanjay Goyal, learned Senior Central Government Standing Counsel for Respondent-2.)

**OR D E R (ORAL)**

**Per: Suresh Kumar Monga** .....**Member(J)**

At the very outset, Shri S.K.Malik , learned Counsel representing the applicant stated that the original application has rendered infructuous.

In view of the above statement made by Shri Malik, original application is disposed of having been rendered infructuous.

(RAKESH KUMAR GUPTA)  
MEMBER(A)

(SURESH KUMAR MONGA)  
MEMBER(J)

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